



2025:DHC:6222-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 6794/2022**

ANITA JHA

.....Petitioner

Through: Mr. Ankur Chhibber, Adv.

versus

UNION OF INDIA AND ORS

.....Respondents

Through: Mr. Ajaypal, Law Officer
CRPF, Insp. Athurv CRPF, Mr Ramniwas
Yadav, CRPF.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

29.07.2025

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1. Mr. Chhibber, learned Counsel for the petitioner, on instructions from his client, seeks to withdraw the petition.

2. The writ petition is dismissed as withdrawn.

C. HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

JULY 29, 2025/AT